

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 250 of 2015

Dated :11th January, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

M/s. Jaigad Power Transco Ltd.,

.... Appellant(s)

Versus

Maharashtra Pradesh Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Ramji Srinivasan, Sr Adv
Mr. Ramanuj Kumar
Mr. Rahul Kumar

Counsel for the Respondent (s) : Mr. Buddy A Ranganadhan
Mr. Rahhu Vamsy

ORDER

Learned Counsel for the Appellant proposes not to file Rejoinder. Thus, pleadings in this Appeal are complete.

Post the matter for hearing on **22.2.2016**.

(T. Munikrishnaiah)
Technical Member
hc/rkt

(Justice Surendra Kumar)
Judicial Member